

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 06.02.2025

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 828 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Rajesh Gupta Vs. Abhilash Lal & Anr.	Nitin Agarwal
2.	I.A. No. 829 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Shekhar Resorts Ltd. Vs. Employees State Insurance Corporation	Abhishek Anand
3.	I.A. No. 830 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Ravi Sharma Vs. Nilesh Sharma & Anr. (RP of Dream Procon Pvt. Ltd.)	PBA Srinivasan
4.	I.A. No. 839 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Kanta Mishra Vs. Abhilash Lal & Anr.	Nitin Agarwal
5.	I.A. No. 840 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Manisha Nimesh Mehta, Director of Perfect Infraengineers Ltd. Vs. Technology Development Board	Hemali Kurne
6.	I.A. No. 885 of 2025 in I.A. No. ____ of 2025 in Comp. App. (AT) (Ins.) No. 1021 of 2023	Sarish Mittal Vs. Nipan Bansal, Through RP KSM Spinning Mills Ltd.	Harsh Garg

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